NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP 36/111/CLB/MB/2016(New)
C.P. No. 18/111/CLB/MB/2013(Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.10.2016

Name of the Company: Lacchi Bai & Ors.
V/s.
Gulshan Prints Pvt. Ltd. & Ors

Section of the Companies Act: Section 111 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA	ADVOCATE	Petitioners	
2.	S Suriyanarayanan	"	Respondents	

ORDER

Learned Advocate Mr. Pavan S. Godiawala present for Petitioners. Learned Advocate Mr. S. Suriyanarayanan present for Respondents.

Affidavit of Petitioners 1&2 filed stating that they are withdrawing the TP 36/2016 (CP 18/2013) in view of family settlement.

Learned Counsel for Respondents 1 to 7 having received notice, reported no objection for withdrawal.

Hence, Petition is dismissed as withdrawn unconditionally. No costs.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 28th day of October, 2016